

Securities Appellate Tribunal

IN THE COURT OF/ CORAM: HON'BLE JS.TARUN AGARWALA,PRESIDINGOFFICER/HON'BL MEERASWARUP, TECHNICAL MEMBER

CIVIL CUASELIST OF DATE 17.10.2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURT CODE- MENTION1710-AT11A.M.**

**832-ADMISSION-COURT CODE- DECCANAO-AT11.05 AM**

1	SEBI Appeal	282/2022	DECCAN CHRONICLE HOLDINGS LIMITED Vs. SEBI	Shah and Ramaiya
	SEBI Appeal	283/2022	V. SHANKAR Vs. SEBI	JOBY MATHEW AND ASSOCIATES

**984-ADMISSION-COURT CODE- KONARKAO-AT11.08A.M**

2	SEBI Appeal	630/2022	P.K.AGARWAL AND CO. Vs. SEBI	Corporate Advocates	Pleaders,
	Sub Matter :	Misc. Application/0001187/2022			
	SEBI Appeal	631/2022	P.K.AGARWAL AND CO. Vs. SEBI	Corporate Advocates	Pleaders,
	Sub Matter :	Misc. Application/0001188/2022			
	SEBI Appeal	632/2022	P.K.AGARWAL AND CO Vs. SEBI	Corporate Advocates	Pleaders,
	Sub Matter :	Misc. Application/0001189/2022			
	Misc. Application	1187/2022	P.K.AGARWAL AND CO-DELAY IN FILING APPEAL Vs. SEBI	Corporate Advocates	Pleaders,

(Main Matter Number :SEBI Appeal/0000630/2022)

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CIVIL CAUSE LIST OF DATE :17/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
7	Misc. Application	1188/2022	P.K.AGARWAL AND CO-DELAY IN FILING APPEAL Vs. SEBI	Corporate Pleaders, Advocates
(Main Matter Number :SEBI Appeal/0000631/2022)				
	Misc. Application	1189/2022	P.K.AGARWAL AND CO-DELAY IN FILING APPEAL Vs. SEBI	Corporate Pleaders, Advocates
(Main Matter Number :SEBI Appeal/0000632/2022)				

**817-ADMISSION-COURTCODE-SCOREANANDRATHI-AT11.10A.M**

3	SEBI Appeal	687/2022	Dr. S. K. Gupta Vs. SEBI	DR.S.K.GUPTA
Sub Matter : Misc. Application/0001205/2022				
	Misc. Application	1205/2022	Dr. S. K. Gupta-DELAY Vs. SEBI	DR.S.K.GUPTA
(Main Matter Number :SEBI Appeal/0000687/2022)				

**967-ADMISSION-COURTCODE-AOGALLANTT-AT 11.12AM**

4	Misc. Application	1147/2022	BALWANT KAUR-DELAY Vs. SEBI	LEGUM PERITIS
(Main Matter Number :SEBI Appeal/0000688/2022)				
	Misc. Application	1148/2022	BALWANT KAUR-EXEMPTION Vs. SEBI	LEGUM PERITIS
(Main Matter Number :SEBI Appeal/0000688/2022)				
	SEBI Appeal	688/2022	BALWANT KAUR Vs. SEBI	LEGUM PERITIS
Sub Matter : Misc. Application/0001204/2022				
Sub Matter : Misc. Application/0001147/2022				
Sub Matter : Misc. Application/0001148/2022				

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CIVIL CAUSE LIST OF DATE :17/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1204/2022	BALWANT KAUR-URGENCY Vs. SEBI	LEGUM PERITIS
(Main Matter Number :SEBI Appeal/0000688/2022)				
<b><u>930-ADMISSION-COURTCODE-DEFAULTERCLAIM-AT11.14AM</u></b>				
5	Misc. Application	952/2022	MRS. CHITRA SUGAVANAM-DELAY Vs. NSEIL	Global Law Partners
(Main Matter Number :SEBI Appeal/0000698/2022)				
	Misc. Application	953/2022	MRS. CHITRA SUGAVANAM-EXEMPTION Vs. NSEIL	Global Law Partners
(Main Matter Number :SEBI Appeal/0000698/2022)				
6	SEBI Appeal	689/2022	Rajaram Sugavanam Vs. NSEIL	Global Law Partners
Sub Matter : Misc. Application/0001206/2022				
Sub Matter : Misc. Application/0001207/2022				
	Misc. Application	1206/2022	Rajaram Sugavanam-DELAY Vs. NSEIL	Global Law Partners
(Main Matter Number :SEBI Appeal/0000689/2022)				
	Misc. Application	1207/2022	Rajaram Sugavanam-EXEMPTION Vs. NSEIL	Global Law Partners
(Main Matter Number :SEBI Appeal/0000689/2022)				
	SEBI Appeal	698/2022	MRS. CHITRA SUGAVANAM Vs. NSEIL	Global Law Partners
Sub Matter : Misc. Application/0000952/2022				
Sub Matter : Misc. Application/0000953/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>470-PARTHEARD-COURTCODE-BIOCONINSIDER AT 11.16A.M.</u></b>				
72	SEBI Appeal	542/2021	MR. KUNAL ASHOK KASHYAP AND ANR. Vs. SEBI	Zerick Dastur, Advocates and Solicitors
Sub Matter(Disposed) :		Misc. Application/0000937/2021		
Sub Matter(Disposed) :		Misc. Application/0000938/2021		
<b><u>101-ADMDISPOSAL-COURTCODE-POLICYHOLDERS- AT 11.45A.M.</u></b>				
8	IRDA Appeal	13/2020	TATA AIG General Insurance Co. Ltd. Vs. IRDA	Mr. Venkatesh Dhond, Senior Advocate i/b Tuli Co  Mr. Mustafa Doctor, Senior Advocatei/b. K. Ashar A
Sub Matter :		IRDA-MISCAPPLICATION/0000012/2020		
Sub Matter :		IRDA-MISCAPPLICATION/0000017/2020		
Sub Matter :		IRDA-MISCAPPLICATION/0000004/2022		
Sub Matter :		IRDA-MISCAPPLICATION/0000005/2022		
IRDA-MISCAPPLIC ATION		12/2020	TATA AIG General Insurance Co. Ltd.-exemption application Vs. IRDA	Tuli and Co.  K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000013/2020)				
IRDA-MISCAPPLIC ATION		17/2020	TATA AIG General Insurance Co. Ltd.-STAY APPLICATION Vs. IRDA	Tuli and Co.  K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000013/2020)				
IRDA-MISCAPPLIC ATION		4/2022	TATA AIG GENERAL INSURANCE C. L.-ADD. DOCUMENT Vs. IRDA	Tuli and Co.
(Main Matter Number :IRDA Appeal/0000013/2020)				
IRDA-MISCAPPLIC ATION		5/2022	TATA AIG GENERAL INSURANCE-Delay in filing Misc. application for Add. Documents Vs. IRDA	Tuli and Co.
(Main Matter Number :IRDA Appeal/0000013/2020)				

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CIVIL CAUSE LIST OF DATE :17/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**310-DISPOSAL-REGISTRATIONCERTIFICATE- AT 11.50A.M.**

9	Misc. Application	789/2021	COMPUTECH SHARECAP LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES  MANSUKHLAL AND HIRALAL AND CO
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(Main Matter Number :SEBI Appeal/0000445/2021)

	SEBI Appeal	445/2021	COMPUTECH SHARECAP LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES  MANUSKHLAL AND HIRALAL AND CO.
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Sub Matter : Misc. Application/0000789/2021

**338-ADM DISPOSAL-COURTCODE-PROMOTERPIT- AT 11.55 A.M.**

10	SEBI Appeal	314/2021	AFFLUENCE FINCON SERVICE PVT. LTD. AND ORS. Vs. SEBI	Shah and Ramaiya  ELP
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Sub Matter(Disposed) : Misc. Application/0000587/2021

**411-DISPOSAL-CODE-IPOHIGHVOLATILITY- AT 12 NOON**

11	SEBI Appeal	328/2021	M/s. Rupak Trading Pvt. Ltd. Vs. SEBI	J L Legal Advisors  ELP
	SEBI Appeal	329/2021	M/s. Orbit Consultants Private Limited Vs. SEBI	J L Legal Advisors  ELP
	SEBI Appeal	330/2021	Maruti Nandan Infosolutions Pvt. Ltd. Vs. SEBI	J L Legal Advisors  ELP
	SEBI Appeal	331/2021	M/s. Sanjukta Vanijya Pvt. Ltd. Vs. SEBI	J L Legal Advisors  ELP

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IN THE COURT OF/ CORAM: HON'BLE JS.TARUN AGARWALA,PRESIDINGOFFICER/HON'BL MEERASWARUP, TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :17/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	332/2021	M/s. Darshan Tradelink Private Limited Vs. SEBI	J L Legal Advisors  ELP
	SEBI Appeal	333/2021	Aashrit Capital Limited Vs. SEBI	Prakash Shah and Associates ELP
	SEBI Appeal	359/2021	Gautam Dealers P. Ltd. Vs. SEBI	J L Legal Advisors  ELP
	SEBI Appeal	381/2021	M/s. K.V. Impex Prop. Ketan Vora and Ors. Vs. SEBI	Juris Link  ELP
<b><u>91-DISPOSAL-COURTCODE-CLAIMREJECTED- AT 12.05P.M.</u></b>				
12	SEBI Appeal	599/2021	BIMAL KIRIT MISTRY Vs. NSEIL	Sahebrao Wamanrao Buktare, Advocate
Sub Matter(Disposed) : Misc. Application/0001125/2021				
	Misc. Application	1405/2021	MANISHA ANAND DSILVA-DELAY Vs. NSEIL	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000815/2021)				
	SEBI Appeal	815/2021	MANISHA ANAND DSILVA Vs. NSEIL	Shah and Ramaiya
Sub Matter : Misc. Application/0001405/2021				
Sub Matter : Misc. Application/0000351/2022				
42	Misc. Application	351/2022	Manisha Anand Dsilva- JOINDER AS A NECESSARY PARTY Vs. NSEIL	Shah and Ramaiya  MKA and Co.
(Main Matter Number :SEBI Appeal/0000815/2021)				

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IN THE COURT OF/ CORAM: HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER/HON'BL MEERA SWARUP, TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :17/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>541-DISPOSAL-COURTCODE-ADFBUYBACK AT 12.10P.M.</u></b>				
13	SEBI Appeal	606/2021	MS. NAVINCHANDRA AND ORS. Vs. SEBI	PALLAVI MEHTA Somandy AND Associates Advocates
Sub Matter(Disposed) :		Misc. Application/0001162/2021		
Sub Matter(Disposed) :		Misc. Application/0001311/2021		
	SEBI Appeal	520/2022	MS. NAVINCHANDRA AND ORS. Vs. SEBI	PALLAVI MEHTA Somandy and Associates Advocates
Sub Matter(Disposed) :		Misc. Application/0000872/2022		
<b><u>889-DISPOSAL-COURTCODE-DECCANAO. AT 12.15PM</u></b>				
14	SEBI Appeal	395/2022	T.VENKATRAM AND ANR. Vs. SEBI	REDDY Visesha Law Services
Sub Matter(Disposed) :		Misc. Application/0000539/2022		
	SEBI Appeal	421/2022	P.K. IYER Vs. SEBI	Mahima Makhija Associate
Sub Matter :		Misc. Application/0000955/2022		
	Misc. Application	955/2022	DELAY IN REPLY Vs. P.K. Iyer	ELP Corporate Advisory and Litigation Practice Eshwars
(Main Matter Number :SEBI Appeal/0000421/2022)				
<b><u>926-DISPOSAL-COURTCODE-FRONTRUNNINGFUND-AT 12.17P.M.</u></b>				
15	SEBI Appeal	459/2022	Sumit Kanungo and Anr. Vs. SEBI	R V Legal

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IN THE COURT OF/CORAM: HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER/HON. MEERA SWARUP,TECH.MEMBER

CIVIL CAUSE LIST OF DATE :17/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	460/2022	Pranay Vaid Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0000734/2022		
	Misc. Application	734/2022	Pranay Vaid-URGENCY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000460/2022)				
	SEBI Appeal	556/2022	ALKA DHADDA AND ANR. Vs. SEBI	Shah and Ramaiya
	SEBI Appeal	557/2022	VAIBHAV DHADDA Vs. SEBI	Shah and Ramaiya
	SEBI Appeal	558/2022	Pramod Jain HUF AND Anr. Vs. SEBI	Harsh A. Kesharia Advocate



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## Securities Appellate Tribunal

IN THE COURT OF/CORAM: HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER/HON'BLE JS. M. T. JOSHI, JUD MEMBER

### CIVIL CAUSE LIST OF DATE :17/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>57-RAHEARING-COURT CODE-RAHEARING-AT12.30P.M</u></b>				
16	Review Application	14/2022	BAJRANG LAL SONI Vs. SEBI (Main Matter Number :SEBI Appeal/0000077/2022)	RAM AWATAR DHOOT
	Review Application	15/2022	GOMATI DEVI Vs. SEBI (Main Matter Number :SEBI Appeal/0000179/2022)	RAM AWATAR DHOOT
	Review Application	16/2022	SHUBHI BANSAL Vs. SEBI (Main Matter Number :SEBI Appeal/0000079/2022)	RAM AWATAR DHOOT
	Misc. Application	985/2022	BAJRANG LAL SONI-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000077/2022)	RAM AWATAR DHOOT
	Misc. Application	986/2022	GOMATI DEVI- DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000179/2022)	RAM AWATAR DHOOT
	Misc. Application	987/2022	SHUBHI BANSAL-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000079/2022)	RAM AWATAR DHOOT

# THEN

## Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Member

CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :17/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>143-PARTHEARD- COURTCODE-DARKFIBREWTM-AT12.35P.M</u></b>				
	SEBI Appeal	334/2019	National Stock Exchange of India Limited Vs. SEBI	Somasekhar Sundaresan,Adv. i/b AZB and Partners Rafique Dada,Sr. Adv. i/b The Law Point
	SEBI Appeal	183/2019	GKN Securities and Ors. Vs. SEBI	Mr.Ravichandra Hegde,Adv i/bParinam Law Associates Mustafa Doctor,Sr. Adv. i/b The Law Point
	Misc. Application	234/2019	Ravi Varanasi Vs. SEBI	Manilal Kher Ambalal and Co
	(Main Matter Number :SEBI Appeal/0000324/2019)			
	Misc. Application	235/2019	NAGENDRA KUMAR Vs. SEBI	Manilal Kher Ambalal and Co
	(Main Matter Number :SEBI Appeal/0000325/2019)			
72	SEBI Appeal	323/2019	Deviprasad Singh Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor, Sr.Adv. i/b The Law Point
	Sub Matter :	Misc. Application/0000233/2019		
73	SEBI Appeal	324/2019	Mr. Ravi Varanasi Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor,Sr. Adv. i/b The Law Point
	Sub Matter :	Misc. Application/0000234/2019		

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THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Member

CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :17/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	325/2019	Mr. Nagendra Kumar Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000235/2019		
	SEBI Appeal	326/2019	Way2wealth Brokers Private Limited Vs. SEBI	Janak Dwarkadas,Sr. Adv.i/bCyrilAmarchandMa ngaldas Mustafa Doctor,Sr. Adv. i/b The Law Point
	SEBI Appeal	327/2019	M. R. Shashibhushan Vs. SEBI	JanakDwarkadas,Sr.Adv-i/b -CyrilAmarchandMagaldas Mr. Mustafa Doctor, Senior Advocate- i/b The LP
	SEBI Appeal	337/2019	Chitra Ramakrishna Vs. SEBI	Prashant Pratap,Sr.Adv. i/b S. Priya Mr. Anubhav Ghosh, Advocate-i/b The Law Point
	Misc. Application	233/2019	DEVIPRASAD SINGH Vs. SEBI	

(Main Matter Number :SEBI Appeal/0000323/2019)